

**Collection Charge for counting of
Currency notes in Nationalised
Banks**

4357. SHRI P. GOPALAN : Will the Minister of FINANCE be pleased to state :

(a) whether the attention of Government has been drawn to the collection charge of 10 paise per bundle for counting currency notes below hundred rupee notes in certain nationalised banks ;

(b) if so, the reasons thereof ;

(c) whether Government are aware of the discount statement among the account holders in the nationalised banks due to this action ; and

(d) if so, whether Government propose to withdraw such order ?

THE MINISTER OF FINANCE (SHRI Y. B. CHAVAN) : (a) and (b). None of the nationalised banks has issued instructions to its branches to collect any charge from customers for counting small denomination notes. However, stray complaints have come to the notice of two banks' head offices where branches are reported to have charged higher rates of commission for issuing drafts, mail transfers etc. from those customers who have tendered large quantities of small denomination notes, in view of the extra labour involved.

(c) and (d). The rates of commission are fixed independently by each bank. However, one of the two nationalised banks referred to in the above reply has instructed the branch concerned not to collect any amount as counting charges of small denomination notes for issue of drafts, mail transfers etc. The other bank concerned has advised the branch to charge uniform rates of commission in such cases.

**Setting up of a Credit Co-ordination
Committee for grant of Loans
to Farmers by Nationalised Banks**

4358. SHRI S. M. KRISHNA : Will the Minister of FINANCE be pleased to state :

(a) whether there is any proposal under consideration of Government to set up Credit Co-ordination Committee for all representatives of Nationalised Banks in granting loans to farmers ;

(b) if so, the details of the proposal; and

(c) the time by which it will be set up ?

THE MINISTER OF FINANCE (SHRI Y. B. CHAVAN) : (a) There is no such proposal under consideration of the Government. However, a Co-ordination Committee of all public sector banks is already functioning since November, 1969. All matters of mutual interest concerning banks in the public sector, including agricultural finance, are discussed there.

(b) and (c). Do not arise.

Aerodrome at Salem

4359. SHRI K. RAMANI : Will the Minister the of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether it is a fact that Tamil Nadu Government have asked the Central Government to construct an aerodrome at Salem ;

(b) if so, the reasons given therefor ;

(c) whether Central Government are satisfied with the reasons given by the Tamil Nadu Government ; and

(d) if so, when the construction work is likely to be started ?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH) : (a) Yes, Sir.

(b) The State Government have referred to the proposed setting up of a steel plant and construction of tourist rest houses at Yercaud and Hogenakkal, and expressed the view that the prospective traffic potential justifies the construction of an aerodrome.

(c) and (d). The matter is under examination.